

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:7345
ANSWERED ON:21.05.2012
ENVIRONMENTAL CLEARANCE TO ROAD PROJECTS
Sainuji Shri Kowase Marotrao

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has granted the environmental clearance to the stretch of road from Nizamabad to Jagdalpur on National Highway-16 which passes through Sironcha in the tribal area of Gadchiroli and Chimmur;
- (b) if so, the details thereof; and
- (c) if not, the time by which the clearance is likely to be granted?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) Ministry has not received the proposal of National Highway-16 from Nizamabad to Jagdalpur for Environmental Clearance. As per the provisions of Environment Impact Assessment Notification, 2006, "New National Highways and Expansion of National Highways greater than 30 km length, involving additional right of way greater than 20 m involving land acquisition alone need Environmental clearance" from Central Government.